Operational accidents involving naval vessels

1459. SHRI RANJIB BISWAL: Will the Minister of DEFENCE be pleased to state:

- whether a number of operational accidents involving naval vessels have been reported from various parts of the country during each of the last three years and current year, if so, the details thereof, State-wise along with number of persons who died/got injured in each of such accidents during said period;
- (b) whether Government has provided adequate compensation to the injured/next of kin to the deceased in such accidents during said period;
 - (c) if so, details thereof and if not, reasons therefor; and
 - other steps taken by Government to keep a check on such accidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (d) During the last three years and current year, 15 incidents/accidents involving Indian Navy vessels have been reported. Five Navy personnel (one each from Rajasthan, Tamil Nadu, Uttar Pradesh and two from Madhya Pradesh) had died in these accidents.

The compensation for the Next of kin of deceased personnel is paid as per the extant policy of the Government, Liberalised/Special Family Pension, Death Cum Retirement Gratuity and Ex-gratia Compensation.

Indian Naval Safety Organization (INSO) which was established in October, 2012, is responsible for analyzing incidents and accidents, reviewing safety regulations and procedures, issuing policy directives and conducting safety assessment, etc.

Phasing out of MIG aircrafts

†1460. SHRI LAL SINH VADODIA: Will the Minister of DEFENCE be pleased to state:

- whether it is a fact that Government is considering to phase out ageing MIG aircrafts;
 - (b) if so, whether Government has taken any steps in this regard so far; and
 - if so, the details of the steps taken and if not, the reasons therefor? (c)

[†]Original notice of the question was received in Hindi.